

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-7/1999/ 1134/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
Special Judge, CBI, Assam,  
Additional Court No. 3, Guwahati.

Dated Guwahati, the 15<sup>th</sup> February, 2021.

Sub:- **Restricted holiday.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/124/E dtd. 12.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 17.02.2021, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati will remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-7/99/ /A, dated**  
Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati .
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
3. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Rgs